

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|--------------------------|--|------------------------------|--------------------|---------------------|--------------------|----------------------------------|
| CP(IB)No. 101/BB/2018 | For submission of IRP report IA 423/19 – CIRP | Sec 9 of I&B code 2016 | R N Manohar | Agraa Legal Shri | GCL Pvt Ltd | H S Shivadutt Bannanje IRP |

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

None appeared for the IRP. Post the case on **29.10.2019**.



MEMBER (T)



MEMBER (J)

Shruthi

Verified



Court Officer